



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 60 দিশপুৰ, বুধবাৰ, 13 ফেব্ৰুৱাৰী, 2019, 24 মাঘ, 1940 (শক)
No. 60 Dispur, Wednesday, 13th February, 2019, 24th Magha, 1940 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 13th February, 2019

No. LGL.48/2017/63.— The following Act of the Assam Legislative Assembly which received the assent of the **Governor on 11th February, 2019** is hereby published for general information.

ASSAM ACT NO. I OF 2019

(Received the assent of the Governor on 11th February, 2019)

THE ASSAM APPROPRIATION (NO. I) ACT, 2019

AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the Financial year, 2018-19.

Be it enacted by the Assam Legislative Assembly in the Seventieth Year of the Republic of India as follows:-

Short Title

1. This Act may be called the Assam Appropriation (No. 1) Act, 2019

Withdrawal of Rs.76301769000 only from and out of the Consolidated Fund of the State of Assam for the financial year, 2018-19

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied and sums not exceeding those specified in column(3) of the Schedule amounting in the aggregate to the sum of Rupees Seven Thousand Six Hundred and Thirty Crore Seventeen Lakh Sixty Nine Thousand towards defraying the several charges which will come in course of payment during the financial year 2018-19 in respect of the services specified in column(2) of the Schedule.

Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty First day of March, 2019

THE SCHEDULE

(See Sections 2 and 3)

[1] Grant No/ Appropriation	[2] Services and Purposes	[3]			
		Sums Not Exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs	Rs	Rs	
	Public Debt And Servicing Of Debt	Capital		25000000000.00	25000000000.00
3	Administration of justice	Revenue	19000000.00		19000000.00
5	Sales Tax & Other Tax	Revenue	76724000.00		76724000.00
6	Land Revenue	Revenue	11308000.00		11308000.00
7	Stamps and Registration	Revenue	4000000.00		4000000.00
8	Excise & Prohibition	Revenue	7661000.00		7661000.00
9	Transport Services	Revenue	21434000.00		21434000.00
		Capital	210111000.00		210111000.00
11	Secretariat and Attached offices	Revenue	1250110000.00		1250110000.00
12	District Administration	Revenue	210000.00		210000.00
14	Police	Revenue	6151000.00		6151000.00
15	Jails	Revenue		200000.00	200000.00
16	Printing & Stationery	Revenue	6923000.00		6923000.00

